

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 209-IA/83(AHM) 2022 & ITEM No 210- IA/84(AHM) 2022  
ITEM No 211- IA/334(AHM) 2022 & ITEM No 212- IA/742(AHM) 2022  
ITEM No 213- IA/843(AHM) 2022  
In  
CP(IB) 473 of 2018

**Order under Section 9 IBC**

**IN THE MATTER OF:**

SVM Cera Pvt Ltd

.....Applicant

V/s

Gangotri Glazed Tiles Pvt Ltd

.....Respondent

**Order delivered on ..17/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Noopur Dalal, Adv.  
: Mr. Jaimin Dave, Adv. a/w. Ms. Hirva Dave, Adv.  
For the Respondent : Mr. Mrugesh Vyas, Adv. for Rajkot Nagrik Bank

**ORDER**

**IA/83(AHM) 2022, IA/84(AHM) 2022**

Learned Counsel for the applicant states that respondents are already proceeded ex-parte.

Matter stands adjourned to 18.04.2023.

**IA/334(AHM) 2022IA/843(AHM) 2022**

Learned Counsel for some of the respondent filed reply. We direct parties to complete the pleadings within two week.

Matter stands adjourned to 18.04.2023.

**IA/742(AHM) 2022**

Pleadings are complete.

Matter stands adjourned for further consideration on 18.04.2023.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**